

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:4113

ANSWERED ON:15.12.2009

FUNDS TO NGOS

Meghwal Shri Bharat Ram;Munda Shri Arjun ;Patel Shri R.K. Singh;Pratap Narayanrao Shri Sonawane

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the name of the Non-Governmental Organisations (NGOs) and other Organisations receiving funds from the Government for various schemes during each of the last three years and the current year, separately, organisation-wise and scheme-wise;and

(b) the name of the schemes being run by the Government through such NGOs/other organisations for promotion and development of sports in the country alongwith the financial assistance provided to the States during the said period including rural areas, State-wise and scheme-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) The names of the NGOs and other organizations receiving funds from the Government for various schemes during each of the last three years from 2006-07 to 2008-09 and current year organization-wise and scheme-wise is given at Annexure.

(b) Till 31st March, 2005, the Ministry was supplementing the efforts of the State Government for creation of Sports facilities including construction of Stadia, Sports Hostels and other sports infrastructure. However, with effect from 01.4.2005, the Centrally Sponsored Scheme of Creation of Sports Infrastructure was transferred to the State Sector and only committed liabilities were being considered upto 31.3.2007 as per the relaxation given by the Planning Commission. As such, no fresh case could be considered for Central financial assistance for construction of new Stadia and Sports Hostels in five years under the erstwhile Sports Infrastructure scheme. The Government has for the first time introduced a Centrally Sponsored Scheme 'Panchayat Yuva Krida aur Khel Abhiyan' (PYKKA) with national coverage for promotion of basic sports infrastructure and sports competition in all village and block panchayats of the country. The Xth Five Year Plan outlay for this scheme, which was launched in the financial year 2008-09 was Rs.1500 crore. The scheme envisages to cover around 2.50 lakh village panchayats and 6,400 block panchayats (including their equivalent units) in a phased manner over a period of 10 years at an annual coverage of 10%. The scheme is implemented through the State Governments /UTs. administrations.

Proposal complete in all respects received from 28 States/UTs. in 2008-09 and 2009-10 have been given approval/sanction to cover 24,088 village Panchayats and 654 block panchayats in these States/UTs under PYKKA. The State-wise details of fund allocated and fund sanctioned /released during 2008-09 and 2009-10 are given below:

S. No	Name of State	No. of Village Panchayats approved	No. of Block Panchayats approved	Total Amount approved 2009-10	Funds released 2008-09	Funds Released during 2008-09
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2008-09 (Rupees in Crore)

1.	Andhra Pradesh			2190	113	25.98 12.99# 12.99##
2.	Assam			333	22	4.81 3.85
3.	Bihar			847	53	10.44 5.22#

4.	Chhattisgarh	982	14	10.11	5.05#		
5.	Goa	19	4	0.35	0.18#		
6.	Gujarat	1369	22	14.20	7.10#		
7.	Haryana	619	12	6.51	3.26#		
8.	Himachal Pradesh	324	8	4.02	2.01#	2.01##	
9.	Jammu & Kashmir	413	14	5.32	2.66#		
10.	Kerala	100	15	1.60	0.80#		
11.	Madhya Pradesh	2304	31	23.65	11.82#		
12.	Maharashtra	2689	35	27.55	8.91#	4.86#	
13.	Manipur	79	4	1.08	0.87#		
14.	Mizoram	82	3	1.07	0.85#		
15.	Nagaland	110	5	1.48	1.18#		
16.	Orissa	623	31	7.34	3.67#	3.67##	
17.	Punjab	1233	14	12.55	6.27#	6.28##	
18.	Rajasthan	869	24	9.43	3.71#	1.01#	
19.	Sikkim	16	10	0.67	0.54#	0.14##	
20.	Tamil Nadu	1261	38	13.82	5.00#	1.91#	
21.	Tripura	104	4	1.36	1.09#		
22.	Uttar Pradesh	5203	82	53.91	10.00#	16.96#	
23.	Uttrakhand	750	10	8.89	3.00#	1.45#	
24.	West Bengal	335	33	4.63	2.32#		

Total 22,854 601 250.77 83.85 69.78

First Installment

Second Installment

2009-2010 (Rupees in Crore)

S. No Name of No. of Village No. of Block Total Amount
State Panchayats Panchayats Sanctioned (Rs.)
approved approved

1. UT of Andaman 19 1 0.23
& Nicobar

2. Jharkhand 430 21 4.79

3. Karnataka 565 18 6.22

4. Meghalaya 83 8 1.32

5. Mizoram 164 5 2.08

Total 1261 53 14.64